Sr. No. 03 Supp. List-01

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-Bail App No. 10/2020

Ishfaq Manzoor ...Applicant(s)

Through: - Mr. Jagpaal Singh, Advocate

V/S

U.T of Jammu and Kashmir

...Non-applicant(s)

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Issue notice to the non-applicant for filing objections.

Medical report of the applicant-Ishfaq Manzoor shall also be filed by the respondent by the next date.

TAMOU & KASHIMIP

List on 02.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 12.05.2020 Tarun